

**Central Administrative Tribunal  
Jammu Bench, Jammu**



T.A. No. 2960/2020  
(S.W.P. No. 2143/2016)

Thursday, this the 15<sup>th</sup> day of April, 2021

(Through Video Conferencing)

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)  
Hon'ble Mr. Anand Mathur, Member (A)**

Nazima Bashir, age 26 yrs D/o: Bashir Ahmad Mir, R/o: Hadoora, Ganderbal.

..Applicant  
(None for the applicant)

VERSUS

1. State of J & K, through Commissioner-Secretary to Govt., Social Welfare Department, Civil Secretariat, Srinagar/Jammu.
2. Director, Social Welfare Kashmir, Srinagar.
3. Deputy Commissioner, Ganderbal.
4. Child Development Project Officer, Ganderbal.
5. Shabnum Arzoo W/o Mehraj-u-din Wani, R/o: Habbak Ganderbal A/P Syedpora.

..Respondents  
(By Advocate : Mr. Sudesh Magotra, ld. DAG)

**ORDER (ORAL)**

**Mr. Anand Mathur, Member (A):**

The T.A. is referable to an SWP (T.A. No. 2960/2020) which relates to engagement of Anganwadi Worker. The Tribunal does not have

jurisdiction in such matters. The Registry is directed to return the SWP to the Hon'ble High Court of Jammu & Kashmir at Srinagar.

**( Anand Mathur )**  
**Member (A)**

**( Rakesh Sagar Jain)**  
**Member (J)**

JNS

